

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2

Date : 22nd November, 2018
Time : 02.00 P.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|--------------------------------------|--|--|--|
| FOR PRONOUNCEMENT OF JUDGMENT | | | |
| 18. | Appeal No. 58/2018 (M.A. No. 628/2018 & M.A. No. 629/2018) | Nature Club of Rajasthan (NGO) Vs. Union of India & Ors. | Mr. Anand Varma, Adv. for Appellant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R to 4 Mr. Talha A. Rehman, Adv. for R-5 Mr. Sanjay Kumar Pandey, Adv. for R-6 |

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